| IN | INCOME TAX APPELLATE TRIBUNAL, AHMEDABAD BENCHES, AHMEDABAD | | | | | | | |
|---|---|---------------|-------|--------------------|--------|--|--|--|
| LIST OF ORDERS TO BE PRONOUNCED ON 06-12-2024 | | | | | | | | |
| S.No. | ITA/MA/SA No. | Assessee name | Bench | Date of Hearing | Result | | | |

| Author : Dr BRR Kumar, VP | | | Co-Author : Ms. Suchitra Kamble, JM | | |
|---------------------------|--------------------------|---------------------------------------|-------------------------------------|------------|---------|
| 1 | ITA No. 1712/Ahd/2024 | Vandana Dipakbhai Parmar Vs. ACIT | D | 03.12.2024 | Allowed |
| 2 | ITA No. 1464/Ahd/2024 | Virtiben Preyashkumar Shah Vs ITO | D | 03.12.2024 | Allowed |
| 3 | ITA No. 1703/Ahd/2024 | Dharmendra Sumatichandra Sheth HUF | D | 03.12.2024 | Allowed |

| Author : Smt. Annapurna Gupta, AM | | | SMC | | |
|-----------------------------------|--------------|--------------------|-----|------------|--|
| 1 | 931/Ahd/2024 | Dushyant M. Pandya | SMC | 25.11.2024 | |

| Author : Shri T.R. Senthil Kumar, JM | | | Co-author: Smt. Annapurna Gupta, AM | | |
|--------------------------------------|---|-----------|-------------------------------------|------------|-----------|
| | D/Navratna Organisers and Developers Pvt. Ltd. By Ass's | * | D | 12.09.2024 | Dismissed |

| Author . | · · · · · · · · · · · · · · · · · · · | | | Co-author: Shri Narendra Prasad Sinha, AM | | | |
|----------|---------------------------------------|-------------------------|---|--|------------|-----------|--|
| 1 to 6 | ITA 440 & 444/Ahd/23 and | D/Gujarat Housing Board | | C - | 04.12.2024 | Dismissed | |
| * | ITA 976 to 979/Ahd/23 | v v | N | | | mely). | |

| Author : Shri T.R. Senthil Kumar, JM | | | Co-author: Shri Makarand V. Mahadeokar, AM | | | |
|--------------------------------------|---------------|-------------------------|---|------------|---------|--|
| 1 | ITA 30/Ahd/24 | F.M. Amin Co (Dashrath) | SMC | 23.09.2024 | Allowed | |

| ration i of the order of the or | | | Co-author: Shri Makarand V. Mahadeokar, AM | | |
|--|--------------|---|---|------------|----------------------------------|
| 1 | 984/Ahd/2024 | Kanak Pramukhlal Sandesara | В | 03.12.2024 | Dismissed |
| 2 | 996/Ahd/2023 | Shree Sharvashram Jagruti Sansthan Trust | B' | 03.12.2024 | Allowed for statistical purposes |

सहायक पंजीकार
ASSISTANT REGISTRAR
आयकर अपीलीय अधिकरण
INCOME TAX APPELLATE TRIBUNAL
अहमदाबाद/AHMEDABAD

| Author : Shri Narendra Prasad Sinha, AM | | Co-au | Co-author: Shri T.R. Senthil Kumar, JM | | |
|---|----------------------|-------|--|----------------------------|--|
| 1 to 10 IT(SS)A Nos. 473 to 479/Ahd/2019 & IT(SS)A Nos. 425 to 427/Ahd/2019 | Shripal Vrajlal Vora | C | 23.10.2024 | Dismissed & Partly allowed | |

| Author : Shri Makarand V. Mahadeokar, AM | | × | Co-au | thor: Shri T.R. | Senthil Kumar, JM | |
|--|----------------------------|--------------------|-------|-----------------|-------------------|----------------------------------|
| 1 to 3 | ITA 1041 to 1043/Ahd/23 | Axis Agri Services | , o | А | 04.12.2024 | Allowed for statistical purposes |

| Author : Shri Makarand V. Mahadeokar, AM | | Co-author: Shri Siddhartha Nautiyal, JM | | | |
|--|-----------------|--|---|------------|---------|
| 1 | ITA 1212/Ahd/24 | Power and Instrumentation (Gujarat) Ltd. | D | 26.11.2024 | Allowed |

सहायक पंजीकार ASSISTANT REGISTRAR आयकर अपीलीय अधिकरण INCOME TAX APPELLATE TRIBUNAL अहमदाबाद/AHMEDABAD